(c) whether the Government propose to consider their demands;
(d) if so, whether any time-bound programme has been prepared for this purpose;
(e) if so, the details thereof ; and
(f) if not, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI RAM VILAS PASWAN) : (a) to (f) The licensed porters of Mumbai Central station have requested for provision of adequate resting facility at Mumbai Central Railway station. A rest shelter measuring 36'x24' already exists at the station. There is a proposal for additional shelter for inclusion in future works programmes, if found feasible, subject to availability of funds.
[English]

## Implementation of Steel Projects

428. SHRI SULTAN SALAHUDDIN OWAISI: SHRI BHAKTA CHARAN DAS:

Will the Minister of STEEL be pleased to state :
(a) whether near about 20 project of steel sector involing crores of rupees are under various stages of implementation;
(b) if so, the details thereof and reasons for delay in their implementation; and
(c) the steps proposed to be taken by Government to gear up for speedy implementation of the projects?

THE MINISTER OF STEEL AND MINISTER OF MINES (SHRI BIRENDRA PRASAD BAISHYA) : (a) to (c) According to information available with the Government at present, 17 steel projects have been sanctioned by the All India Financial Institutions. Of these, 11 projects are under various stages of implementation while others have been commissioned. Details are given in the Statement attached.

Most of these projects are in the private sector. Government, however, reviews the implementation of these projects from time to time. It is noted that delay, if any, in most of the cases are on account of factors such as acquisition of land, financial tie-ups etc.

## Statement

| SI.No. | Name of the Unit and Location | Process Route \& Prod. Mix | Capacity L. tonnes Sal. Stl. | Investment Rs. Crores | Status/Date of Commissioning |
| :---: | :---: | :---: | :---: | :---: | :---: |
| 1 | 2 | 3 | 4 | 5 | 6 |
| 1. | NOVA UDYOG LIMITED (Nainital,U.P.) | EAF <br> B\&R | 2.40 | 101.40 | Closed under BIFB Dec., 93 |
| 2. | INDIAN SEAMLESS S\&A LTD. (Pune,.Maharashtra) | EAF <br> B \& R/Seamless | $\begin{array}{r} 1.50 \\ \text { ss Bar } \end{array}$ | 175.00 | In Production Dec, 94 |
| 3. | LLOYDS STEEL IND.LTD. (Wardha, Maharashtra) | EAF <br> PLATE/HRC <br> CR/GP/GC | $\begin{aligned} & 6.00 \\ & \text { (SMS Cap:5 LTPA) } \end{aligned}$ | 1100.00 | In Production PLATE/HRC:Oct, 94 CR/GPGC:Dec, 95 |
| 4. | ESSAR STEEL LTD. <br> (Hazira, Gujarat) | $\begin{aligned} & \text { HBI-EAF } \\ & \text { HRC } \end{aligned}$ | 20.00 | 3933.00 | in Production Mar, 96 |
| 5. | JINDAL STRIPS LTD. (Raigarh, MP) | DRI-EAF <br> Slab/Billets | 4.00 <br> (DRI Cap: 6 LTPA) | $\begin{aligned} & 600.00 \\ & \text { A) } \end{aligned}$ | In Production Mar, 96/97 |
| 6. | PRAKASH IND. LTD. (Bharuch,Gujarat) | EIF <br> Billets <br> (Plant being shit | $1.20$ <br> ifted to Champa, $\mathbf{N}$ | $72.52$ <br> P.) | Mar, 96 |
| 7. | RAJENDER STEEL LTD. (Raipur, MP) | EAF HRC (Part cap:1.7 LR | $3.00$ <br> RPA Commissioned | $500.00$ <br> d) | Under Impln. |
| 8. | NOVA STEELS (I) LTD. <br> (Bilaspur, MP) | EAF <br> WR/B \& R | 2.00 | 140.00 | Under Impln, |
| 9. | MALVIKA STEEL LTD. <br> (Jagdishpur,UP) | BF-BOF <br> B \& R NR <br> (BFs Commissio | $6.00$ <br> ioned, producing pig | $1532.50$ <br> ig iron) | Under Impin. Dec., 1997 |


| 1 | 2 | 3 | 4 | 5 | 6 |
| :---: | :---: | :---: | :---: | :---: | :---: |
| 10. | JINDAL V.NAGA ST.LTD. <br> (Bellary, Karnataka) | $\begin{aligned} & \text { COREX-BOF } \\ & \text { HRC } \end{aligned}$ | $15.70$ <br> HSM:Comm | $4138.00$ <br> ned <br> Corex-1 <br> Corex-2 | Under Impln. <br> (Aug, 97) <br> 8 SMS:Jun, 98 <br> 8. Pellet:Dec, 98. |
| 11. | SOUTHERN I \& S CO. LTD. (Salem, Tamil Nadu) | BF-EOF <br> B \& R,WR <br> (BF \& SP Con | $3.00$ <br> (SMS Cap:2 <br> missioned in J | $\begin{aligned} & 700.00 \\ & \text { TPA) } \end{aligned}$ <br> 96/Aug, 97 | Under Impln. SMS:Mar,98 HRM:Sep,98 cing pig iron) |
| 12. | SJK STEEL CORP. LTD. (Anantpur,AP) | BF-BOF BARNW | 4.00 <br> (SMS Cap: | $\begin{aligned} & 636.00 \\ & \text {-TPA) } \end{aligned}$ | Under Impln. Apr. 98 |
| 13. | KUMAR MET. CORP. LTD. (Nalgonda, AP) | EAF WR | 1.25 | 146.00 | Under Impln. March, 98 |
| 14. | ISPAT INDUSTRIES LTD. (Raigad, Maharashtra) | EAF <br> HRC <br> (Cold trails of | $30.00$ <br> Strip Mill rep | $4792.00$ <br> edly started | Under Impln. <br> Ph-I: Dec, 97 <br> Ph-II: Jul, 98 |
| 15. | BELLARY S \& A LTD. <br> (Bellary, Karnataka) | $\mathrm{BF}-\mathrm{BOF}$ LP | 4.10 | 891.00 | Under Impln. Oct,1998. |
| 16. | USHA ISPAT LIMITED <br> (Satarda, Maharashtra) | BF-BOF <br> LP | 6.00 | 1425.00 | Under Impln. May, 99 |
| 17. | NEELACHAL ISPAT N. LTD (Daitari,Orissa) | BF-BOF <br> Billets/WR (+4 | $6.20$ <br> I tpa pig iron) | 1510.00 | Under Impln. <br> PI: Oct, 1998 <br> Steel: Oct, 1999 |

## Introduction of Freight Services

429. SHRI SANAT KUMAR MANDAL: Will the Minister of RAILWAYS be pleased to state:
(a) whether his Ministry is evaluating two proposals from the private sector for introducing specialised freight services through road railers and piggy back system;
(b) if so, the impact of these proposals in tapping new avenues for freight traffic now going by road; and
(c) the stage at which the matter stands at present?

THE MINISTER OF RAILWAYS (SHRI RAM VILAS PASWAN) : (a) Yes,Sir.
(b) These services are expected to divert high rated general goods traffic from road to rail besides generating additional traffic.
(c) A Memorandum of Understanding (MOU) has been signed with M/s Kirloskar Pneumatic Co. Ltd.(KPCL), Pune for the introduction of Road Railers. An MOUfor introduction of Piggy Back System is to be signed with M/s Sanghi Filaments Pvt. Ltd. Hyderabad.

## Budgetary Allocation for Social Sector Programmes

430. SHRI R. SAMBASIVA RAO : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:
(a) whether the Government propose to cut its budgetary allocation for various social sector programmes of rural development;
(b) if so, the details thereof and the reasons therefor;
(c) whether the Government had earlier proposed to double the outley for rural development in the Ninth Plan; and
(d) if so, the efforts being made to ensure that the programmes aimed at employment and income generation for people below the poverty are not hit by the curtailment of funds?

THE MINISTER OF RURAL AREAS AND EMPLOYMENT (SHRI KINJARAPPU YERRANNAIDU) : (a) and (b) Yes, Sir. The budget has come under sever stress on account of a nuamber of post budget development including Government's decision on the recommendations of the Fifth Central Pay Commissions It, therefore, became imperative to undertake a review of

